

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/97/(IB)/2017
NAME OF THE PETITIONER(S) : KARISMA FOUNDATIONS PVT LTD
NAME OF THE RESPONDENT(S) : INDUST CITYSPACE CONSTRUCTIONS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	For P. RAVICHANDRAN ADVOCATE R.J. RADHIKA.	COUNSEL FOR RESPONDENT	
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2/6/17

Nithyaesh Natraj.
Advocate.

Counsel for
Petitioner


2/6/17.

ORDER

Counsel for petitioner present. Counsel for petitioner is directed to provide the papers to the other side today itself. Counsel for the petitioner is also directed to file an affidavit as per Sec.9 (3) (b) of the IBC, 2016 and also the bank statement. Counsel for the respondents is directed to bring the certified copy of the order in case any suit has been filed claiming damages against the operational creditor as has been stated before the Bench. Put up on 06.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)